

1	2	3	4	5
Delhi	2014	176	35	5 (14.3)
	2015	183	12	1 (8.3)
	2016	203	7	0
Lakshadweep	2014	0	0	0
	2015	0	0	0
	2016	0	0	0
Puducherry	2014	9	0	0
	2015	2	0	0
	2016	2	0	0
ALL INDIA	2014	140068	19847	5710 (28.8)
	2015	150687	18586	4802 (25.8)
	2016	167660	17449	4354 (24.9)

*Note:* (i) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 does not extend to the State of Jammu and Kashmir.

(ii) Figures in parenthesis indicate percentages.

(iii) Data for the calendar year 2017, 2018 and 2019 has not been received from the NCRB, MHA.

#### **Construction of old age homes under 'Rashtriya Vayoshri Yojana'**

2046. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is implementing 'Rashtriya Vayoshri Yojana' across the country including the State of Tamil Nadu;

(b) if so, the details thereof;

(c) whether Government is constructing old age homes under 'Rashtriya Vayoshri Yojana';

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) The Ministry of Social Justice and Empowerment has launched "Rashtriya Vayoshri Yojana (RVY)" on 1st April, 2017 with the objective to 'provide aids and assisted living devices viz. walking sticks, elbow crutches, walkers/crutches, tripods/quadpods, hearing aids,

wheelchairs, artificial dentures and spectacles free of cost to senior, citizens belonging to BPL category who suffer from age related disabilities/infirmities such as low vision, hearing impairment, loss of teeth and loco-motor disabilities. The Scheme is implemented through the 'Artificial Limbs Manufacturing Corporation (ALIMCO)', (a Public Sector Undertaking under the Ministry of Social Justice and Empowerment) as the sole implementing Agency. So far, RVY distribution camps have been held in 93 districts in the country out of which 5 are in Tamil Nadu State.

(c) No, Sir.

(d) and (e) Do not arise.

**Welfare schemes for denotified communities**

2047. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has taken any measures for the classification of Denotified, Nomadic and Semi-Nomadic Communities (DNCs); and

(b) the details of the schemes and initiatives taken by Government for the welfare of DNCs, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR): (a) A committee under the Chairmanship of Vice Chairman, NITI Aayog has been set up to complete the process of identification of the De-notified, Nomadic and Semi-Nomadic, Communities that have not yet been formally classified by the National Commission for De Notified, Nomadic and Semi-Nomadic Tribes (NCDNT) also known as Idate Commission.

(b) The Centrally sponsored schemes being implemented for the welfare of De-notified, Nomadic and Semi-Nomadic Tribes are as under:—

- (i) Dr. Ambedkar Pre-matric and Post-Matric Scholarship for DNT Boys and Girls.
- (ii) Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys and Girls.
- (iii) Assistance for Skill Development of Other Backward Classes (OBCs)/ De-Notified, Nomadic and Semi-Nomadic Tribes (DNTs)/, Economically Backward Classes (EBCs).

A Development and Welfare Board for De-notified, Nomadic and Semi-Nomadic communities has also been constituted *vide* gazette Notification dated 21.02.2019 for Development and Welfare of De-notified, Nomadic and Semi-Nomadic communities.